

FORM A**PUBLIC ANNOUNCEMENT**

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF AAM SKY GEOSPATIAL SOLUTIONS PRIVATE LIMITED

RELEVANT PARTICULARS	
1.	Name of corporate debtor AAM SKY GEOSPATIAL SOLUTIONS PRIVATE LIMITED
2.	Date of incorporation of corporate debtor 01 st May 2015
3.	Authority under which corporate debtor is incorporated / registered Registrar of Companies (RoC) – Hyderabad
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor U72200TG2015PTC098746
5.	Address of the registered office and principal office (if any) of corporate debtor ANK's Tower, #6-3-108/A 1 st Floor, Raj Bhavan Road, Somajiguda, Hyderabad, TG 500082 IN
6.	Insolvency commencement date in respect of corporate debtor 31 st May 2023 (Order copy Published on 01 st June 2023)
7.	Estimated date of closure of insolvency resolution process 27 th November 2023
8.	Name and registration number of the insolvency professional acting as interim resolution professional Mr. Piyush Kisanlal Jani IBBI/IPA-001/IP-P01439/2018-2019/12164
9.	Address and e-mail of the interim resolution professional, as registered with the Board Address: Om Ashray, New Laxminagar, Behind Mazar Ring Road, Gondia, Maharashtra, 441614 Email: capiyushj@gmail.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional Address: G-19, Shreewardhan Complex, Mezzanine Floor, Besides Landmark Building, Ramdaspath, Wardha Road, Nagpur, Maharashtra, 440010 Email: cirp.aamsky@gmail.com
11.	Last date for submission of claims 15 th June 2023
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional Not Applicable
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class) Not Applicable
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at: Web link: The relevant form for submission of claims can be downloaded from https://ibbi.gov.in/en/home/downloads Physical Address: As mentioned in point no. 10



Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the **Aam Sky Geospatial Solutions Private Limited** on 31st May 2023 (Order copy Published on 01st June 2023).

The creditors of **Aam Sky Geospatial Solutions Private Limited**, are hereby called upon to submit their claims with proof on or before 15th June 2023 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No.13 to act as authorised representative of the class in Form CA-Not Applicable.

Submission of false or misleading proofs of claim shall attract penalties.



Piyush Kisanlal Jani
IRP of Aam Sky Geospatial Solutions Private Limited

REG No. IBBI/IPA-001/IP-P01439/2018-2019/12164

AFA No.: AA1/12164/02/231123/104886

AFA Validity Date: 23/11/2023

Address: Om Ashray, New Laxminagar, Behind Mazar Ring Road, Gondia, Maharashtra, 441614

Email ID: capiyushj@gmail.com

Date: 03/06/2023

Place: Hyderabad